

**GOVERNMENT OF INDIA
MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION**

**LOK SABHA
UNSTARRED QUESTION No.2685
TO BE ANSWERED ON 07.08.2024**

DATA OF CIVIL WORKS EXECUTED THROUGH PWD, OIDC OF DAMAN AND DIU

2685. SHRI PATEL UMESHBHAI BABUBHAI:

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government has any data of civil works worth of more than two crore rupees executed/implemented through PWD, OIDC, district Panchayat and Local Self-Governing Bodies in the Parliamentary Constituency of Union Territory of Daman and Diu for the period from 01.04.2016 to 31.05.2024;

(b) if so, the details thereof including the name of works, estimated cost, tender work, billing amount of initiation and completion of work etc. in tabular format;

(c) whether the operation and managements of these civil works have been outsourced to a private agency;

(d) if so, the details of all such private agencies appointed for operation and management of infrastructure for these civil works including the name of the agency, total tenure of the contract, total revenue to be paid to the Government with complete details of the tender etc.; and

(e) the copies of contracts signed with private agencies since 01.04.2024 till date?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION, MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF CULTURE [RAO INDERJIT SINGH]

(a) Under the MPLAD Scheme, Hon'ble MPs send their recommendations of development works directly to District Authorities and same are implemented by the District Authorities in accordance with the administrative, financial and technical rules of the concerned State/UT Governments and in accordance with the Guidelines on MPLADS.

As per the information furnished by the UT of Dadar & Nagar Haveli and Daman & Diu, no civil works worth more than two crore rupees has been carried out through PWD, OI DC during the period from 01.04.2016 to 31.05.2024 under MPLAD Scheme.

(b) to (e) Does not arise in view of (a) above
